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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.659/252/HDB/2018
NAME OF THE COMPANY	Rotodyne Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Karnati Neeladri Reddy
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	T. Sujan
for Roc			

ORDER

Counsel for Applicant Company is present. Again he requested time for filing latest balance sheet in the approved proforma.

List the matter on 24.08.2018.



Member (J)

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